

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1304-JK (LD) of 2022
DATED:- 15 - 03 - 2022

Sanction is hereby accorded to the appointment of Officer's of Police (Home Department) as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including contempt petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

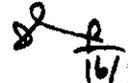
Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 15- 03 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure-A

Details of Court Cases alongwith names of officers recommended for Officer In-Charges (OIC) Litigation.

SECURITY HQRS J&K

S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation	Contact No.
1.	SHQ J&K	HC Mohd Ashraf Vs UT of J&K &Ors.	OA No. 62/1310/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
2.	SHQ J&K	Nagar Choudhary V/s UT of J&&Ors.	WP(C) No. 1194/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
3.	SHQ J&K	Atul Pagual V/s UT of J&K and Others	WP(C) No. 1088/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
4.	SHQ J&K	Mohd. Ageel Ganie & Ors. V/s UT of J&K &Ors.	OWP No. 1295/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
5.	SHQ J&K	Mumtaz Ahmad Khan V/s UT of J&K and Others	OWP No. 505/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
6.	SHQ J&K	Nazir Hussain &Ors V/s UT of J&K and Others.	OA No.1644/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
7.	SHQ J&K	Bashir Ahmad Dar V/s UT of J&K and Others	WPC No.2766/2021	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
8.	SHQ J&K	Mohammad Rashid Qureshi V/S UT of J&K	WPC(C) No.157/2022	SSP Ravinder Pal Singh (KPPS017355)	SO to ADGP Security J&K	9419021328
9.	SHQ	Mushtaq Ahmad Guroo V/s UT	WPC(C)	SSP Ravinder Pal	SO to ADGP	9419021328

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S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation	Contact No.
	J&K	of J&K and Others	No.193/2022	Singh (KPS017355)	Security J&K	
10.	SHQ J&K	Parvez Ahmad Bhat V/s Union of India & Others	W/P(C) No.257/2022	SSP Ravinder Pal Singh (KPS017355)	SO to ADGP Security J&K	9419021328
SSP SECURITY, J&K						
11.	Security J&K (Move Security)	Mohd Rafiq Zargar V/s State & others	CMP No. 3049/ 2013 & 1050/2013 PIL.No.14	DySP Shafiq Ahmad (ARP901615)	DySP Estates Security Kashmir	9419027446
12.	-do-	Nazir Ahmad Lone, Ab Ahad V/s State and Ors.	O/WP No. 391/2002	DySP Shafiq Ahmad (ARP901615)	DySP Estates Security Kmr	9419027446
13.	-do-	Ali Mohd Babba V/s State &Ors.	O/WP No. 1242/2017	DySP Shafiq Ahmad (ARP901615)	DySP Estates Security Kmr	9419027446
14.	-do-	Mohd Yousuf Bhat S/o Late Ab Ahad Bhat	O/WP No. 1695/2017	DySP Shafiq Ahmad (ARP901615)	DySP Estates Security Kmr	9419027446
15.	-do-	Civil Suit Titled Aftab Ahmad		DySP Shafiq Ahmad (ARP901615)	DySP Estates Security Kmr	9419027446
SSP SECURITY JAMMU						
16.	Security Jammu	Virender Singh Chib V/s State & Others	CPOWP 4222/2009	DySP Nisar Hussain Shah (EXJ906054)	DYSP	7006981679
17.	-do-	Rajinder Singh V/s State & Others	SWP 2364/2011	DySP Nisar Hussain Shah (EXJ906054)	DYSP	7006981679
18.	-do-	Joginder Singh V/s State & Others	SWP 1259/2007	DySP Nisar Hussain Shah (EXJ906054)	DYSP	7006981679
19.	-do-	Mohinder Lal V/s State & Others	SWP 2276/2014	DySP Nisar Hussain Shah (EXJ906054)	DYSP	7006981679
20.	-do-	Rajni Devi V/s State & Others	Civil Suit CR-	DySP Nisar Hussain	DYSP	7006981679

S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation	Contact No.
21.	-do-	State V/s Jagdeep Singh	47/2019 Accidental Case	Shah (EXJ906054) DySP Nisar Hussain	DYSP	7006981679
22.	-do-	State V/s Showkat Ali	326/2018 Accidental Case	Shah (EXJ906054) DySP Nisar Hussain	DYSP	7006981679
23.	-do-	State V/s Jagdish Raj	52/2016 Accidental Case	Shah (EXJ906054) DySP Nisar Hussain	DYSP	7006981679
24.	-do-	State V/s Ramneek Singh	19144/2015 Accidental Case	Shah (EXJ906054) DySP Nisar Hussain	DYSP	7006981679
COMMANDANT JKAP-3RD BN. SECURITY.						
25.	JKAP-3 rd Bn. Security	Foll Bashir Ahmad Sheikh V/s State of J&K &Ors.	CAT 62/36(2347/2011)	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
26.	-do-	Ex-Const Manzoor Ahmed Mir V/S State of J&K &Ors.	2601/2011	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
27.	-do-	Sgt Mohd Sharief Karoch V/S State of J&K &Ors.	417/2012	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
28.	-do-	Mst /aina W/O Gh. Rasool Bawani V/S State of J&K and Ors.	588/2018	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
29.	-do-	Abdul Salam Mir V/S UT of of J&K State and Ors.	(CAT Case) OA No. 1005/2020	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
30.	-do-	Parvarz Ahmad Dar V/S UT of J&K State &Ors.	(CAT Case) OA No. /2020	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223
31.	-do-	Riyaz Ahmad Khan V/S UT of J&K State and Ors.	(CAT Case) OA No. 616/2020	Dy.SP Nazir Ahmad ARP-935892	Dy.SP	7006477223

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S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation	Contact No.
COMMANDANT JKAP-4TH BN. SECURITY JAMMU.						
32.	JKAP-4th Bn. Security	Bashir Ahmad Wani V/s State & others	Contempt No. 89/2006 SWP No. 117/1995	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
33.	-do	Gh. Mohd Sheikh V/s State & others	SWP No. 1159/2001	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
34.	-do	Fayaz Ahmed Lone V/s State & Others	SWP No. 608/2006	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
35.	do	Gh. Nabi Mir V/s State & Others	Civil Suit (Pending Before 1st Additional Munsif Court At Srinagar)	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
36.	do	Lekh Raj Wazir V/s State & others	SWP No. 1405/2007	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
37.	do	Shawket Hussain V/s State & Others	SWP no. 591/2006	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
38.	do	Tilak MahinderKour V/S State & others.	CWP No. 104 No.115/2017 & MP No. 01/2017	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
39.	do	Parroq Ahmad Wani S/o Gh. Ghadi Wani R/C Village Tenduloh Tehsil Chhillipinjal, Doda.	SWP No. 2621/2016 MP No. 01/2016	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586
40.	do	Anchal Kumar V/s State & others	SWP No. 1347/2007 (C.A.T Case)	Dy.SP Mohd Alijaz Bhat (AR.P-915434)	Dy.SP	7006138586

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S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation	Contract No.
41.	-do-	Harvinder Singh V/S State & others	SWP No. 1955/2019 (CAT Case)	Dy.SP Mohd Aijaz Bhat (ARP-915434)	Dy.SP	7006138586
42.	-do-	Farooq Ahmad Naloo V/s Govt. Of J&K & Others	O.A No. 274/2020 (CAT Case)	Dy.SP Mohd Aijaz Bhat (ARP-915434)	Dy.SP	7006138586
43.	-do-	Ravi Kumar & Others V/s State & Others	TA No.62/6895 /2020 SWP No. 2140/ 2018(CAT Case)	Dy.SP Mohd Aijaz Bhat (ARP-915434)	Dy.SP	7006138586
44.	-do-	Ct. Arvind Kumar Bali No.577/JKAP 4th Bn V/S and Ors	TA No. 61/7050/2021 SWP No.224/2013	Dy.SP Mohd Aijaz Bhat (ARP-915434)	Dy.SP	7006138586
COMMANDANT JKAP-11th BN. SECURITY						
45.	JKAP-11 th Bn. Security	Anita Rani V/s State amdOrs.	COND OF Delay /42/2017	DySP Ab. Majeed Mir, EXK906037	Dy.SP	9622884000
46.	-do-	Ajaz Ahmad Mir V/S Bashir Ahmad	SWP No. 1079/ 2012	DySP Ab. Majeed Mir, EXK906037	Dy.SP	9622884000
47.	-do-	Mst. Rukya Jan V/s State of J&k & Ors.	Claim /59/2077	DySP Ab. Majeed Mir, EXK906037	Dy.SP	9622884000
48.	-do-	Mashinder Singh V/s State of J&k & Ors.	SWP No. 776/2009	DySP Ab. Majeed Mir, EXK906037	Dy.SP	9622884000

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Summary

No.	Unit	Total No. of Cases	Rank/Name & No. of the officer	Designation	Contact No.
1.	SHQ J&K	10	Shri Ravinder Pal Singh-SSP (KPS017355),	SO to ADGP Security/J&K	9419021328
2.	Security J&K (Move Security)	05	Shri Shafiq Ahmad-DySP, (ARP901615)	DySP Estates Security Kashmir	9419027446
3.	Security Jammu	09	Shri Nisar Hussain Shah -DySP (EXJ906054)	DYSP	7006981679
4.	JKAP-3 rd Bn. Security	07	Shri Nazir Ahmad PID No. ARP- 935892	Dy.SP	7006477223
5.	JKAP-4 th Bn. Security	13	Shri Mohd. Aliqaz Bhat- Dy.SP ARP-915434	Dy.SP	7006138586
6.	JKAP-11 th Security Bn.	04	Shri Ab. Majeed Mir. EXK906037	Dy.SP	9622884000
Total		48			